

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF NU –TECH CORPORATE SERVICES LIMITED

The details subsequent to the completion of the offer made vide Public Announcement dated April 15, 2005 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 by M/s Super Star Exports Private Limited, M/s Raneka Fincom Private Limited, M/s Padmavatiasha Properties and Projects Private Limited and M/s Pranam Securities Limited to acquire up to 24 00 001 fully paid up equity shares of Rs10/- each representing 20% of the equity share capital at a price of Rs 4.34/-per share for each fully paid up Equity share

The details of the offer are as under:

1	Name of the Target Company	Nu - Tech Corporate Services Limited
2	Name of Acquirer(s)	M/s Super Star Exports Private Limited, M/s Raneka Fincom Private Limited, M/s Padmavatiasha Properties and Projects Private Limited and M/s Pranam Securities Limited
3	Name of Manager to the Offer	Indian Overseas Bank, Merchant Banking Division
4	Name of the Registrar to the offer	MCS Limited
5	Offer Details: a. Date of opening of the offer b. Date of closure of the offer	June 9 th , 2005 June 28 th , 2005

6. Details of the acquisition

S No	Item	Proposed in the offer Document		Actual	
1	Offer Price	Rs 4.34		Rs 4.34	
2	Shareholding of the acquirer (No & %) before MOU/PA	Nil		Nil	
3	Shares acquired by way of MOU or market purchases (No & %)	3721405* (31.01%)		3721405* (31.01%)	
4	Shares acquired in the open offer (No & %)	2400001 (20%)		54150 (0.45%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs 10416004 /-		Rs 235011 /-	
6	Shares acquired after P.A but before 7 working days prior to closure date , if any(No & %) 6.1 Price of the shares acquired 6.2 No of shares acquired 6.3 % of shares acquired	Nil		Nil	
7	Post offer share holding of acquirer (No & %) (2+3+4+6)	6121406 (51.01%)		3775555 (31.46%)	
8	Pre & Post offer shareholding of public (No & %) i.e., other than	Pre offer	Post offer	Pre offer	Post offer

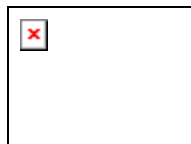
	acquirers and PACs	8267450 (68.89%)	5867449 (48.90%)	8267450 (68.89%)	8213300 (68.45%)
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9	Status of the escrow account, whether released or not	Released
10	Payment of interest, if any to the shareholders along with the details thereof	Not Applicable
11	Status of investor complaints received, if any	Nil

* As the acquisition of shares in “IIT” gives the acquirers control of 15% or more of “Nu tech”, this has triggered the acquirers to go for open offer. Hence, “IIT” holding has been grouped under Acquirers.

The Acquirers accept full responsibility for the information contained in this Announcement. The Acquirers shall be jointly and severally responsible for fulfillment of their obligations under the SEBI (SAST) Regulations, 1997

Issued on behalf of the Acquirers
Manager to the Offer



Indian Overseas Bank Merchant Banking Division

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Contact Person: K. Sundar Rajan

Place: Chennai

Date: July 30, 2005